

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
FIRST APPEAL No.105 of 2001**

---

---

Hira Lal Thakur

... .. Appellant/s

Versus

Mohan Lal Thakur And Ors

... .. Respondent/s

---

---

**Appearance :**

For the Appellant/s : Mr. Ashutosh Ranjan Pandey, Advocate  
For the Respondent/s : Mr. Shashi Shekhar Tiwary, Advocate

---

---

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

12 12-01-2026

Issue notice to the concerned Opposite Party(s)

under both processes, i.e., ordinary as well as speed post with  
A.D., for which necessary requisites must be filed within a  
period of two weeks from today.

2. List this case on 16.03.2026.

**(Ramesh Chand Malviya, J)**

Mayank/-

U			
---	--	--	--

